

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 831/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Tarun Kumar Laha Sole Proprietor of M/s Laha Trading  
V/s.  
Essar Projects (India) Ltd

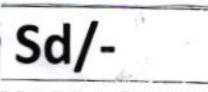
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prinives Chait q/w Kenika Selvi i/b Cini Amarchand Mangaldas	FOR CORPORATE DEBTOR	Kenika
	NAVID MEMON	Petitioner	

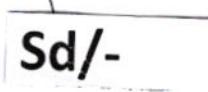
ORDER

TCP No. 831/I&BP/NCLT/MB/MAH/2017

List this matter on **14.11.2017** for reporting settlement.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)